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(A.D.)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A.No.318 of 1989

Rajesh Kumar Shivhare Applicant

Versus

Union of India & Others.... Respondents

Connected with

Registration O.A.No.860 of 1991 ✓

Satish Chandra Gupta Applicant

Versus

Union of India & Others.... Respondents ✓

Connected with

✓ Registration O.A. No.685 of 1989 ✓

Smt. Indra Lata Applicant

Versus

Union of India & Others.... Respondents

Connected with

Registration O.A. No.864 of 1991

Naushervan Faruqui Applicant

Versus

Union of India & Others.... Respondents

Hon. Mr. Justice U.C. Srivastava, V.C.

Hon. Mr. A.B. Gorathi, Member (A)

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

Short question is involved in this case.

Therefore we are deciding this case with the consent of the parties. Since the similar question is involved in other three cases, therefore Shri G.P. Agarwal, Advocate is asked to assist us in all the cases. Admit.

In all the cases the applicants appeared in the selection test and qualified. They also appeared in the Viva Voce test and cleared the same. The respondents have not issued the appointment letters to them.

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This question has already been discussed and order passed on 15th May, 1991 in C.A. No.936 of 1987 Smt. Rajkumari Sharma Vs. Union of India. The order passed in that case totally applies in all these four cases. With the above observations, the applications are allowed and the respondents are directed to hold an enquiry into the matter associating the applicants with the same and in case no foul play on their part is found they should not have been deprived of their appointment because someone has been found guilty. The enquiry should be completed within three months from the date of communication of this order. In case the entire examination has been cancelled and none of those who appeared in the examination got the appointment then the applicants will have no case of their appointment. There will be no order as to costs. A copy of this order shall be placed on all the files.

Sd -

Member (A)

Sd -

Vice Chairman

Dated the 30th Sept., 1991.

RKM

Prepared on

SG